

extensions allowed to officers, staff in higher grades and other loyal workers; and

(b) whether Government propose to review such cases and cancel the extension where it was wrongly given?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). Yes. Extensions have been granted purely on merits in exceptional cases. The question of any review or cancellation of such well-thought-of extension therefore does not arise.

**Cases pending with Supreme Court and High Courts**

2947. PROF. NARAIN CHAND PARASHAR, Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the number of cases including Appeals, which have been pending with the Supreme Court and the various High Courts of the country for over (a) five years and (b) three years?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): A statement is attached.

*Statement*

Name of High Court	Over 3 years as on 30-6-1974	Over 5 years as on 31-12-1975	
	1	2	3
Allahabad . . .	30,398	13,766	
Andhra Pradesh . . .	354	33	
Bombay . . .	18,704	8,035	
Calcutta . . .	31,006	19,526	
Delhi . . .	6,962	2,633	
Gauhati . . .	636	307	
Gujarat . . .	3,515	561	
Himachal Pradesh . . .	134	256	
Jammu & Kashmir . . .	217	76	
Karnataka . . .	530	29	

1	2	3
Kerala . . .	307	41
Madhya Pradesh . . .	5,330	2,395
Madras . . .	3,577	959
Orissa . . .	749	219
Patna . . .	5,682	2,507
Punjab & Haryana . . .	8,995	5,889
Rajasthan . . .	2,170	942
Supreme Court	3,392	628

**Ex-Managing Director of Hindustan Antibiotics Limited joining M/s. John Wyeth**

2948. SHRI MUKHTIAR SINGH MALIK:  
SHRI BIRENDER SINGH RAO:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether ex-Managing Director of Hindustan Antibiotics Limited has joined M/s. John Wyeth Limited, as an adviser; and

(b) whether the collaboration agreement in question is in the best interest of M/s. John Wyeth Limited and is not beneficial to the above Public Undertaking?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH):

(a) Yes, Sir. He joined as a consultant to M/s Wyeth Laboratories' Dyescorea Plantation at Bangalore. The Company has informed that he is no longer working with them.

(b) The terms of foreign collaboration were approved by the Board of Directors of HAL, and later by the Government also after these had been considered by the Foreign Investment Board.